people to come to the stations and to the trains and also that it is a part of a bigger gang which is active in removing the railway articles from various railway stations, and other places?

PROF. MADHU DANDAVATE: Sir, I must refute this particular allegation that these dacoities and robberies have been committed on the railways by the railway employees. We have got all the details. There are police records.

SHRIMATI LEELA DAMODARA MENON: I do not say that they are being done by the railway authorities, but they have the concurrence and the assistance of the railway authorities—some of them.

PROF. MADHU DANDAVATE: Even with your modification, I may say, so far all the names which we have got at our disposal with the help of the State Governments do not indicate that any of the employees have participated in these dacoities and robberies. But if any example comes to our notice I can assure the hon. Member that the sternest possible action will be taken so that that action will be taken as a deterrent.

SHRI KHURSHED ALAM KHAN: May I know from the hon. Minister whether it is a fact that a large number of RPF and GRP personnel were involved in many cases and how many of such cases have been detected by or are under investigation of the railway authorities?

PROF. MADHU DANDAVATE: Sir, I do not know whether the hon. Member is referring to dacoities or corrupt practices.

SHRI KHURSHED ALAM KHAN: Both.

PROF. MADHU DANDAVATE: As far as malpractices are concerned, every time we are able to detect with the arrangement of the new raiding

squads many acts of bribery and corself-respect and a sense of discithat information to the press. We also put it on the Table of the House and I can assure you that that practice will continue and even if employees are responsible for any malpractice, sternest possible action will be taken, was taken and is being taken in all cases.

Reinstatement of dismissed railway employees

*152. SHRI N. K. P. SALVE:
SHRI BHISHMA NARAIN
SINGH:
SHRI KALP NATH RAI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government's attention has been drawn to a news-item which appeared in the Times of India, dated the 24th May, 1978, containing a statement reported to have been made by the Minister of State in the Ministry of Railways at Basti on the 23rd May, 1978 criticising the Government's decision to reinstate the railway employees who had been dismissed during the emergency on the ground that this had adversely affected the working of the Railways; and

(b) if so, what is Government's reaction to the statement?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):
(a) and (b) Yes, Sir. A clarification was immediately issued stating that the Minister of State was wrongly reported. Because the original question was in English, I am sorry I have answered it in English.

श्री कल्प नाथ राधः सभापति महोदय, राज्य मंत्री के सम्बन्ध में ग्रापने बताय। है कि

 \dagger The question was actually asked on the floor of the House by Shri Kalp Nath Rai.

यह प्रक्ष रांगली रिपोटिड है। लेकिन राज्य मंत्री ने गोरखपुर में जब वे गये थे, तो हजारों कर्मचारी उनके पास गये ग्रीर कहा कि रेलवे की हड़ताल करा कर करोड़ों रुपये देश का नुकसान किया जार्ज फर्नान्डीज साहब ने जो उद्योग मंत्री हैं। उन्होंने सारे देश का छल किया है ग्रीर हमारे बोनस का क्या होगा? तो राज्य मंत्री महोदय ने हजारों कर्मचारियों के बीच में ऐसे शब्द का इस्तेमाल किया कि बोनस के बदले में यह चीज ही ग्रापको दे सकते हैं। मै वह शब्द इस भरी सभा में नहीं कहना चाहता ग्रीर वह वाइल्ड फायर की तरह फैली कलकत्ता से लेकर के दिल्ली में, जहां-जहां कर्मचारी हैं कि राज्य मंत्री ने बहत ही ग्रपशब्द का इस्तेमाल किया।

ग्रध्यक्ष महोवय, ऐसी ही प्रैस कान्फ्रेस कलकत्ता में कुलियों के बीच बोलते हुए राज्य मंत्री महोदय ने कहा किहमने रिट्रेन्च एम्पलायीज को भर्ती करके बहुत बड़ा पाप किया ग्रौर इसीलिये चोरी, डकंती ग्रौर फरेब बढ़ गया है। तो क्या राज्य मंत्री महोदय जोकि देश में राज्य मंत्री है, मै पूछना चाहता हूं ग्रौर वे कहते फिरते हैं, कलकत्ता में कहा कि मै ग्राज राज्य मंत्री हूं ग्रौर नीलम संजीव रेड्डी के पद पर राष्ट्रपति होने वाला हूं, तो यह सब बातें जो हो रही हैं, क्या मंत्री महोदय, इसका स्पष्टीकरण देने की छुपा करेंगे?

प्रो॰ मधु दण्डवते : श्रीमन्, मूल प्रश्न जो है वह बस्ती ...

श्री श्यम लाल यादव : राज्य मंती यहां बैठे है उनको जवाब देना चाहिये।

प्रो० मधु दण्डवते : श्रीमन्, मूल प्रश्न बस्ती में दिये हुए वयान के बारे में हैं। इसलिए गोरखपुर में उन्होंने क्या कहा, कलकत्ता में क्या कहा, वह सवाल ग्राता नहीं। लेकिन मूल प्रश्न के जवाब में मैं ग्राप को बताना चाहता हू—सम्मानित सदन इसका समझ ले— िक जिस बयान का जिक उन्होंने किया है वह वयान आया था 24 मई, 1978 को, जिस का जिक आपके मूल प्रश्न में है और उसी दिन जब टाइम्स आफ इंडिया में यह बयान मैंने देखा कि राज्य मंत्री ने यह कहा और उनके साथ मेरी चर्चा हुई तो इनफार्मेशन ब्यूरो के जरिए, राज्य मंत्री के कहने पर, एक निश्चित वयान दे दिया गया। सिर्फ वह बयान मैं पढ़ कर सुनाना चाहता हूं और आप को बताना चाहता हूं। उसके साथ मैं समझता हूं यह प्रश्न खत्म हो जायगा। जो मूल प्रश्न है उसका जवाब यह है जो कि 25 मई, 1978 के टाइम्स आफ इंडिया में प्रकाशित हुआ है। वही कोटेशन मैं यहां देता हूं:

"The Minister of State for Rail ways, Mr. Sheo Narain today contradicted a report in a section of the press quoting him as having criticised Government action in reinstating railway employees dismissed during the emergency. The Minister said that he was shocked to read the report.

An official release regarding the clarification said what the Minister had told the press was that the former Congress Government had fail to accommodate the Indian National Army personnel. If Janata Government were to follow in the footsteps of the Congress Government it would not have reinstated railwaymen victimised during the emergency. Government is democratic the real sense of the word and progressive also. We want to the injustice done to the working railwaymen. class, including the The reinstatement of victimised in fact, created railwaymen has, ruption and malpractice. We release pline among them."

श्री जगजीत सिंह ग्रानन्द : मिनिस्टर साहब ने कहा कि उनके साथ चर्चा की. स्टेट मिनिस्टर को बुला कर ? तो उनका बुला कर चर्चा की जरूरत क्यों पड़ी ?

श्री कल्पनाथ राय: सभापित महोदय, क्या रेल मंत्री जी बताने की कृपा करेगे कि रेलवे हड़ताल के दौरान कितने कर्मचारी वर्जास्त किए गए श्रौर फिर कितने कर्मचारी रिइंस्टेंट किए गए श्रौर क्या यह बात सही है कि रेलवे हड़ताल के सिलसिले मे 1974 में जितने भी कर्मचारी भर्ती किए गए पर्मानेन्ट कह कर उन सब कर्मचारियों को वर्तमान मंत्री "ब्लैंक लेग" कह कर उनको रिट्रेन्च कर रहे हैं, उनको नौकरी से बर्जास्त कर रहे हैं श्रौर हजारों ऐसे कर्मचारी ग्राज सड़कों पर घूम-घूम कर, एक मंत्री से दूसरे मत्री के र जा जा कर ठोकरें खा रहे हैं। क्या इसका स्पष्टीकरण देने की कृपा करेगे ?

प्रो० मधु दण्डवते : यह ग्रापने ग़लत कहा है, ग्रापका वयान ग़लत है, इतना ही मैं कह सकता हूं।

SHRI B. N. BANERJEE: Sir, why should we have a third-hand denial. The hon Minister has read report which has appeared in the *Times* of *India* The first-hand denial should be by the Minister of State; second-hand denial is by the paper; and the Minister in his statement is quoting something. Let the Minister of State himself deny this.

MR CHAIRMAN: Mr Dhabe.

SHRI S. W. DHABE: Sir, it has become a fashion nowadays for the leaders of many political parties including the Ministers, to make statements in the press and when they are inconvenient to retrace then and say that we have said nothing of the kind. It will be wrong to presume that the statement appearing in the press was wrong and was not made by Mr. Sheo Narain. The reason is obvious. Since 1974, when the railway strike took place, many persons were out of job and they were reinstated. they were not reinstated fully. They were not given back wages and only half the service period was taken.

Many of the employees lost promotions because of those who were already promoted and who got priority in the list because of the three years' gap. Is it not a fact that this has created so many administrative problems in actual working because there were people already on those reinstated employees these came afterwards. I would like know from the Minister how many promotions and other things affected by the reinstatement of these people and how many representations have been received from the other people who were adversely affected?

PROF. MADHU DANDAVATE: Sir, if you allow this question, I am prepared to answer it. It is not connected with the main questions. Anyway, you have allowed it obviously; so I will answer that. His statement was about emergency victimisation and this is about 1974 strike.

SHRI S. W. DHABE: I am asking both about emergency and 1974 strike.

PROF. MADHU DANDAVATE: In spite of that, I have got the facts ready with me. In the 1974 strike, not only the services of the strikers were terminated, but some of them were transferred with demotions. was a break in service. Some of them were subjected to so many punitive measures. We saw to it that 20,700 workers were given benefits by which all these various types of punishments to which they were subjected were annulled and I have requested the representatives of all the trade union organisations even . . .

SHRI KALP NATH RAI: What about bonus?

PROF. MADHU DANDAVATE: He is asking one question, you are asking something else. I do not mind replying to even 50 supplementaries, but let there be a procedure. And therefore I was rightly replying to the

honourable Member that punishment in respect of 20,700 employees of the railways—the various kinds punishment to which they were subjected-has been annulled. If there are some marginal cases which have been left out, I have always said on the floor of the House, if the concerned trade unions bring those cases to me. I will always consider them sympathetically.

Oral Answers

SHRI ANANT PRASAD SHARMA: Sir, . . .

MR. CHAIRMAN: You had chance. For every Question you cannot get up. In your block there are others who have to be called.

SHRI DINESH GOSWAMI: Sir. certain statement was made by honourable Minister of State and Prof. Dandavate had some sort of a discussion . . . (Interruptions) . . . and after that a contradiction came. As Mr. Banerjee has said just now, it is a third-hand report which Prof. Dandavate has given. May I, therefore, ask the hon. Minister of State who is here to reproduce exactly what he had said in the meeting so that the House may form its own impression in the matter?

PROF. MADHU DANDAVATE: Sir this is no question at all. . . .

SHRI DINESH GOSWAMI: Sir. the Minister of State is here. should give the reply to my question.

श्री शिव नारायण : सभापति महोदय, जो उत्तर रेल मंत्री जी ने दिया है वह बिलकुल सही है और अध्यक्ष महोदय, मैने केवल एक ही लफ्ज कहा था। जो कोटेशन ग्राप ने दिया म्राई०एन०ए०वाला, मैने कहा था कि सरदार पटेल ने आई०एन०ए० वालो को नही रखा, लेकिन हमारी गवर्नमेंट का ब्यु है कि हम जिन को इन्दिरा गाधी ने बरखास्त किया था उन सब को रख लेगे। यह मैंने कहा था ग्रध्यक्ष महोदय मैं झुठ बोलने वाला नहीं हं।

श्री ग्रमाम लाल ग्राटव : राज्य मंत्री जी इस काम को देख रहे है भीर उसमें वह बहत दिलचस्पी लेते है लेकिन हम लोगों को उस का कोई लाभ नहीं मिलता। कैटरिंग विभाग खासकर है. उस में कोई फायदा नही हुआ। लेकिन रेलवे कर्मचारियों को निकालने ग्रौर रखने के बारे में जो बयान म्राप ने दिया, बड़ी दुर्भाग्यपूर्ण बात है कि जो बयान ग्राप ने बस्ती में जाकर दिया उसकी ग्राज दिल्ली में माननीय मंत्री जी के दबाव में ग्राकर वह वापस ले रहे हैं क्योंकि मंत्री जी ने कहा है कि हम ने बात चीत कर ली है। दुसरी बात, क्या यह सही नही है कि उस जमाने में जा अर्मचारी रखे गये थे (ध्यवधान) इमरजेसी के दौरान जो हटाये गये वह तो पहले ही कमनापति द्विपाठी जी जब रेल मंत्री थे उस समय ही सब वापस म्रा गये श्रौर उन में से कोई भी निकाला नहीं गया। केवल 50 या 60 बच गये थे, बाकी सब वापस ले लिये गये थे। लेकिन जो उस जमाने में रखे गये थे उस दौरान 1975-76 में. उन सब कर्मचारियों को रेल मंत्री जी ने निकाल दिया। क्या यह बात सही नहीं है ? श्रौर ऐसे कर्मचारी ग्रभी भी मुकदमा लड़ रहे हैं ?

प्रो० मध दण्डवते : क्या सवाल है माननीय सदस्य का. यह मै समझ नहीं पाया। सवाल तो इमरजेंसी के बारे मे था भीर उसका जवाब दे दिया है।

श्री ग्रनन्त प्रसाद शर्मा : के दौरान रेलवे में कोई निकाला ही नहीं गया था।

प्रो० मधु दण्डवते : बिल्कुल गलत है।

श्री ग्रनन्त प्रसाद शर्मा: इमरजेंसी में कोई निकाला नहीं गया । रेलवे स्टाइक के सिलसिले मे कर्मचारी निकाले गये थे और 50 हजार ग्रादिमयों को रेलवे मंत्री श्री कमला-पति तिपाठी ने ही रिइंस्टेट किया है।

SHRI PILOO MODY: You are ex and he is current.

(Interruptions)

प्रो० मधु दण्डवते : मैं श्रापको श्राकड़े भी देना चाहता हू।

़ श्री खुरशीद ग्रालम खान: मैं ग्राप को समझा दु। (Interruptions)

प्रो० मधु दण्डवते : मैं बतला दू। दूसरे माननीय सदस्य ने कहा कि इमरजेसी में किसी को निकाला नहीं गया। मैं भ्रापको बताना चाहता हूं कि इमरजेंसी के दरम्यान लोगो को सस्पेंड किया गया और 14(2) के तहत निकाला गया। उन की संख्या भी मैं बता देना चाहता हूं उनकी तादाद है 1560 (Interruptions).

SHRI ANANT PRASAD SHARMA: I challenge the Railway Minister that he should prove on the floor of the House that all these people were removed on account of the Emergency. They were removed on certain other charges.

SHRI PILOO MODY: What are you challenging?

श्री श्याम लाल थादव : श्राप मेरे प्रश्न का जवाब दीजिए।

PROF. MADHU DANDAVATE: When the honourable Member asked a question, he should have the patience to listen to the answer. It might not be palatable to him....

श्री श्याम लाल यादव : मेरे प्रश्न का जवाब स्राप नहीं दे रहे हैं।

PROF. MADHU DANDAVATE: Sir, I agree with Shri Sharma in one matter. When 1,560 cases were there and action was taken to review them, only those cases were reviewed where

I found that action taken was politically motivated. I am not going to review those cases where corruption and malpractices were involved. That point I made very clear.

(Interruptions)

वर्धा तथा नागपुर के बोच शटल सेवा

*153. श्री बापूरावजी मारुतरावजी देशमळ :

प्रो० नरेन्द्र मास्तगङ कांबले :†

क्या रेल मंत्री यह बताने की क्रुपा करेगे कि:

- (क) क्या सरकार को वर्धा तथा नागपुर के बीच एक शटल सेवा शुरू करने के बारे में कोई मांग प्राप्त हुई है, स्रौर
- (ख) यदि हां, तो इस संबंध में सरकार ने क्या निर्णय किया है ग्रौर शटल सेवा के कब तक ग्रारम्भ किए जाने की सम्भावना है?

†[Shuttle service between Wardha and Nagpur

*153. SHRI BAPURAOJI MAROT-RAOJI DESHMUKH: PROF. N. M. KAMBLE:‡

Will the $Ministe_r$ of RAILWAYS be pleased to state:

- (a) whether Government have received any demand for introducing a shuttle service between Wardha and Nagpur; and
- (b) if so, what decision Government have taken in this regard and by when the shuttle service is likely to be introduced?]

रेल मंत्री (प्रो० मधु दंडवते): (क) जी हां।

(ख) यह मामला विचाराधीन है।

^{*[]} English translation.

[†]The question was actually asked on the floor of the House by Prof. N. M. Kamble.